GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4327 ANSWERED ON:20.12.2011 FOREST CLEARANCE Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has held any meeting in Andaman and Nicobar Island with the Member of Parliament and Hon`ble Lt. Governor for getting forest clearance and construction of all rural roads;
- (b) if so, the details and outcome thereof;
- (c) whether the action required to be taken by APWD has been delayed; and
- (d) if so, the time by which the pending work will be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No specific meeting was held regarding forest clearance and construction of all rural roads. However, in a review Meeting taken by Hon'ble Lt. Governor, the same was discussed.
- (b): During the above meeting Hon'ble governor directed Andaman Public Works Department (APWD) to look into the request of Hon'ble Member of Parliament and initiate suitable action.
- (c): Subject of "rural roads" has been devolved to Panchayati Raj Institutions (PRIs). Excepting the roads where PRI has initiated preconstruction activities, APWD, in consultation with Forest Department has initiated action to take up Environment Impact Assessment (EIA) study for obtaining Forest Clearance for the works.
- (d): EIA and forest clearance for 11 works are expected to be obtained by six months and works can be commenced by October/November, 2012. Regarding 4 works, the EIA and forest clearance is likely to be completed within 8 months and work can commence by April, 2013.

Regarding remaining works, PRIs have been requested to commence the same by next financial year.